

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY SIXTH REPORTS  
(ENGLISH VERSION)**



**FIFTH LOK SABHA**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
(Fifth Lok Sabha)

TWENTY-FOURTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-fourth Report.

2. The Committee met on the 12th March, 1973 for allocation of time to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, the 16th March, 1973.

3. The Members who had tabled the resolutions were invited to attend the sitting. None of them attended.

4. The Committee recommend the allocation of time as follows:—

|  |         |
|--|---------|
| (1) Resolution regarding defence industries in eastern region. | 2 hours |
| (2) Resolution regarding policies for Fifth Five Year Plan.    | 2 hours |
| (3) Resolution regarding supply of yarn to handloom weavers.   | 2 hours |

G. G. SWELL,  
Chairman,

New Delhi;  
March 12, 1973.  
Phalguna 21, 1894 (Saka).

Committee on Private Members' Bills  
and Resolutions.